Annexure-4

Name Of The Corporate Debtor: Bengal Shelter Housing Development Limited under CIRP

Date of commencement of CIRP: 29-08-2025 Revised List of creditors as on: 11-10-2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| SI. | Name of Creditor | Details of | claim received | Details of claim admitted | | | | | Amount of | Amount of | Amount of | Amount of | Remarks, if any |
|-----|---------------------|------------|----------------|---------------------------|-----------|----------|---------|----------|------------|-------------|-------------|--------------|-------------------|
| No | | Date of | Amount | Amount of | Nature of | Amount | Weather | % of | contingent | any mutual | claim not | claim under | |
| | | Receipt | claimed | claim | claim | covered | related | voting | claim | dues , that | admitted | verification | |
| | | | | admitted | | by | party? | share in | | may be set | | | |
| | | | | | | gaurante | | coc | | off | | | |
| | | | | | | е | | | | | | | |
| | | | | | | | | | | | | | |
| 1 | Seguro Infracon Pvt | 12-09-2025 | 1,01,03,955.00 | 93,37,992.00 | Unsecured | NO | NO | 0.05 | - | - | 7,65,963.00 | - | TDS not |
| | Ltd. | | | | Financial | | | | | | | | Considered by FC. |
| | | | | | Creditor | | | | | | | | Related Party |
| | | | | | | | | | | | | | Status is under |
| | | | | | | | | | | | | | varification. |
| | TOTAL | | 1,01,03,955.00 | 93,37,992.00 | | | | 0.05 | - | - | 7,65,963.00 | - | |